

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.04.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2245 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Joint Commissioner of Commercial Taxes & GST, C.T & GST Circle, Jajpur Road, Odisha Vs. Harish Taneja, RP of Zillion Infraprojects Pvt. Ltd.	Anand Das

Copy to: -

- 1. Notice Board**
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By order
-sd/-
Assistant Registrar